

(b) and (c) Some of the important criteria for accreditation of the institutions are as under:—

- The institution should be affiliated to a recognized State Board of School Education/CBSE/CISCE for Secondary/Senior Secondary level or be an Non-Governmental Organization (NGO)/Registered Society under Society Registration Act 1860 or a public trust functioning in the interest of public.
- Government ITI/Private ITI affiliated to NCVT/SCVT can also be affiliated for vocational courses.
- The institute/school should have non-proprietary character as well as necessary infrastructure facilities, building, land, classrooms, teaching staff, laboratories equipments, library facilities etc.
- In case of schools located outside India, the concerned Embassy of India should recommend their names.

(d) No, Sir.

(e) and (f) Do not arise.

#### **Teaching staff at Kendriya Vidyalaya, Gulbarga**

1552. SHRI K.B. SHANAPPA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware that there is shortage of teaching staff at Kendriya Vidyalaya, Gulbarga, in Karnataka;
- (b) if so, the details thereof; and
- (c) by when the posts would be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Yes, Sir.

(b) There are 10 vacant posts of teaching categories in Kendriya Vidyalaya (KV), Gulbarga which include one Post Graduate Teacher, one Head Master, seven Primary Teachers and one Miscellaneous Category Teacher.

(c) The recruitment to the aforesaid vacant posts is under process.

#### **IIM in Andhra Pradesh**

1553. SHRI M.V. MYSURA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government have planned for establishment of Indian Institute of Management at Visakhapatnam in Andhra Pradesh, to promote higher education through new educational institutions, to cope with the emerging domestic challenges in higher education;
- (b) whether Government have received any proposal from the State Government in this respect;